

ITEM NO.103

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3879/2013

U.O.I.& ORS.

Appellant(s)

VERSUS

G.S.GREWAL

Respondents(s)

(With Office Report)

Date : 22/05/2014 These appeal was called on for hearing today

CORAM : HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE A.K. SIKRI  
[VACATION BENCH]

For Appellant(s) Mr. K. Radhakrishnan, Sr. Adv.  
Mr. T.A. Khan, Adv.  
Ms. Kiran Bhardwaj, Adv. For  
Mr. B.V. Balramdas, Adv.

For Respondent(s) Gp. Captain K.S. Bhatti, Adv.  
Ms. V. Mohana , Adv.  
Dr. Prikshyat Singh, Adv.  
Ms. Sonam Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments concluded.

Judgment reserved.

(PARDEEP KUMAR)  
AR-cum-PS

(M S NEGI)  
Assistant Registrar